



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 13th March, 2019

SRO **202** :- In exercise of the powers conferred by Sub-Section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Baramulla:-

S.No	Name of the Officer S/Shri	Designation
1.	Abdul Rashid Dar	Naib Tehsildar, Goom Ahmad Pora Pattan
2.	Irshad Ahmad Malik	Naib Tehsildar, Consolidation Pattan
3.	Bashir Ahmad Hajam	Naib Tehsildar, Botingoo

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

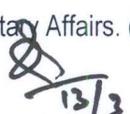
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No. LD(P)95/5-I-Baramulla

Dated :- 13 - 03- 2019

Copy to the :-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Baramulla. This is with reference to his letter No. DMB/PS/5530 dated 06.03.2019
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


13/3
(Khursheed Ahmad Bhat)

Deputy Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.